

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 512/2015
in
OA No.117/2012

New Delhi, this the 29th of September, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Narender Singh
S/o Sh. Ratan Singh
R/o VPO Sitawali
Teh. & Distt. Sonepat
Haryana-Pin 131024 .. Applicant
(By Advocate: Mr. Sarvesh Bisaria)

Versus

1. Shri Ajay Kumar Garg
Secretary,
Delhi State Subordinate Services Selection Board,
FC-18, Institutional Area
Karkardooma, Delhi-92
2. Shri A.K. Sharma
Chief Fire Officer/ Director
Delhi Fire Services
Connaught Place, Near Super Bazar, New Delhi-110001.
3. Shri Kewal Kumar Sharma
Chief Secretary,
Govt. of NCT of Delhi
Delhi Secretariat, I.P. Estate
New Delhi. ..Respondents

(By Advocate: Mr. Amit Anand
Dr. Suneet Kumar for FSL)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the respondents on instructions from Forensic Science Laboratory (FSL) states that FSL has submitted its report (in a sealed cover) addressed to the Deputy Secretary, CC-2 of DSSSB. We, therefore, direct respondents to consider the report of the FSL and to pass final order. In case it is established that the signatures are genuine and correct based on the FSL report, then they may issue appointment letter to the applicant with notional seniority and consequential benefits from the date of his immediate junior within a period of 90 days from the date of receipt of a copy of this order. The CP is closed and notices issued to the respondents are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member A)

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